

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 246 OF 2014 &
IA NO. 56 OF 2015**

Dated: 27th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Tata Power Delhi Distribution Ltd. Appellant(s)

Vs.

Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Sahai
Mr. Aniket Prasoon
Mr. Abhishek Kumar
Mr. Anurag Bansal
Ms. Sakshi Mehrotra
Ms. Ritu Gupta

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1

ORDER

At the request of learned counsel for the parties, we release this matter from the caption 'part-heard' as it was heard for some time in the other bench.

As agreed by learned counsel for the parties, this matter is taken up for hearing today.

We have heard learned counsel for the parties. List the matter for further hearing on **08th & 9th May, 2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**